

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 473/2018

This the 1st day of November, 2019

Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Ms. Kavita Rani, Group 'B'
Aged 32 years,
D/o. Sh. Raj Singh,
R/o. VPO Bidhlan,
Dist.- Sonapat, State Haryana. ...Applicant

(By Advocate : Mr. Anuj Aggarwal)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB)
Through the Chairman,
FC-18, Institutional Area,
Karkardooma,
Delhi – 110 092.
2. Govt. of NCT of Delhi
Through the Chief Secretary,
Secretariat, I.P. Estate,
New Delhi – 110 002.
3. The Director of Education
Directorate of Education
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines, Delhi – 110 054. ...Respondents

(By Advocate : Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J):

At the outset, learned counsel for applicant seeks permission of this Tribunal to withdraw the O.A.

2. Permission granted. The O.A stands dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(R. N. Singh)
Member (J)

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